

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(INS) No. 249/2022	Sembmarine Kakinada Ltd., V Kakinada Seaports Ltd.	Anant Merathia, Priyanka Varma	
2.	Comp App (AT)(INS) No.204/2022 (IA No.450, 451 & 452/2022)	Employees, Provident Fund Organisation V Ramakrishnan Sadasivan	M.S.Vishwanath	
3.	Comp App (AT)(INS) No.205/2022	Ion Exchange (India) Limited V Raghu Babu Gunturu Resolution Professional of M/s. Sai Rayalaseema Paper Mills Limited	M.Rakhi, M.Arulraj, R.Jayakeerthana	
4.	Comp App (AT)(INS) No.166/2022 (IA NO 385/2022)	Lahari Infra Projects India Private Limited V Arham Iron & Steel Industries	Srinath Sridevan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(INS) No.348/2021 (IA NO 723 & 724/2021)	C.V Paulson V Siemens Financial Services Private Limited With	K. Seshasayee	Vipin Warriar Vidyalakshmi
6.	Comp App (AT)(INS) No.349/2021 (IA NO 725 & 726/2021)	Smitha Ajith V Siemens Financial Services Private Limited	K. Seshasayee	Vipin Warriar Vidyalakshmi
7.	Comp App (AT)(INS) No.187/2021 (IA NO 375, 376, 666, 377/2021 & IA NO 136/2022)	MR.Udayakumar V Jindal Steels and ors	Nathan Associates	K. Gaurav Kumar, PCS R1, R. Imayavaramban R2, Alpa Jain
8.	TA (AT) No.44/2021 In Company Appeal (AT) (INS) No. 328 of 2020 (IA NO 8/2022, IA NO 9/2022)	Vinod Kothari V State Bank of India & Anr.	Kartik Malhotra	Sumesh Dhawan, Vatsala Kak, Ankita Bajpai for R1, Lily Francis for RP/R2
9.	Comp App (AT)(INS) No.345/2021 (IA NO 713, 715 & 714/2021)	DR. P. Mahalingam V Santhosh Hospitals Private Limited Through Liquidator MS. Deepa Venkat Ramani and ors	Saurab Kalia, Siddharth, Prachi Bhatia, Sameer Chaudhary	Chandramouli Prabakar R1

10.	TA (AT) No.279/2021 In (Company Appeal (AT) No. 70 of 2020)	Gati Limited V Neera And Children Trust & Ors.	Varsha Banerjee	Y. Suryanarayanan
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT)No.89/2021 In (Comp App (AT)(Ins) No. 791/2020) (PH)	Dhiren Shantilal Shah V Amma Lines Pvt. Ltd With	Nitesh Jain, Dhiren S Shah	Sumant Batra for R1 & R2
12.	TA (AT)No.90/2021 In (Comp App (AT)(Ins) No. 926/2020) (PH)	Mr. Dhiren Shantilal Shah V Amma lines pvt ltd	Nitesh Jain, Dhiren S Shah	Sumant Batra for R1 & R2
13.	TA (AT)No.11/2021 In (Company Appeal (AT) No. 108 of 2020)	Vamsidhar maddipatla & Anr. V Techbond Labortories Pvt.Ltd	Twinkle Rathi	Kailash Jaiswal for R2, R4 & R5
14.	Comp App (AT)(INS) No.324/2021 (IA NO 672 & 673/2021)	Arun kumar V The Federal Bank Limited	P.J. Sri Ganesh	Ramesh R1
15.	TA (AT) No.102/2021 In Comp App (AT) (INS) No. 647 of 2020 (IA No.532/2022)	Nishaat Saleem V M/s Skylark Ithaca Buyers Welfare Association & Anr. With	Abhishek Anand, Pathik Choudhury, Viren Sharma	Aman Choudhary R1, Bhuvaneshwari Ramanathan R2, Sudhanshu Prakash R3
16.	TA (AT) No.103/2021 In Company Appeal (AT) (INS) No. 682 of 2020	ICICI Bank Ltd V M/s Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand, Pathik Choudhury, Viren Sharma	Aman Choudhary R1, Bhuvaneshwari Ramanathan R2, Sudhanshu Prakash R3
17.	Comp App (AT)(INS) No.244/2021	Ramanathan Bhuvaneshwari V M/s Skylark Ithaca Buyers Welfare Association With	Abhishek Anand, Pathik Choudhury, Viren Sharma	Aman Choudhary R1, Bhuvaneshwari Ramanathan R2, Sudhanshu Prakash R3
18.	Contempt App (AT) No.31/2020	Ramanathan Bhuvaaneshwari V Nishaant Saleem & Anr	Abhishek Anand, Pathik Choudhury, Viren Sharma	Aman Choudhary R1, Bhuvaneshwari Ramanathan R2, Sudhanshu Prakash R3
19.	Comp App (AT)(INS) No.185/2021 (IA NO 636/2021)	Arul Prasad Senniappan V Viprah Technologies LTD	P J Rishikesh	R. Abishek Raman

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

2.Court Officer - **PH No. : 044-2888 0450**

3. For VC Link - nclatchennai@gmail.com